

GOVT. OF ASSAM  
OFFICE OF THE  
MEMBER SECRETARY  
ASSAM STATE LEGAL SERVICES AUTHORITY

NOTIFICATION

Dated, Guwahati the 5<sup>th</sup> July, 2017.

No. ASLSA.83/2017/1187 : In exercise of the power conferred by sub section 3 of section 10 of Notification dated 9<sup>th</sup> September, 2010 of the National Legal Services Authority, the Hon'ble Executive Chairman, Assam State Legal Services Authority has constituted the following Monitoring Committee from the list of the members sent by the 22 Nos of District Legal Services Authority with immediate effect .

**MONITORING COMMITTEE , KOKRAJHAR**

1. District & Sessions Judge----- Chairman
2. Secretary, DLSA, Kokrajhar----- Member
3. Sri Prasenjit Dutta, Advocate, Dist. Bar----- Member

**MONITORING COMMITTEE , MORIGAON**

1. District & Sessions Judge----- Chairman
2. Secretary, DLSA, Morigaon----- Member
3. Mr. Azizur Rahman, Advocate, Dist. Bar----- Member

**MONITORING COMMITTEE , CACHAR, SILCHAR**

1. District & Sessions Judge----- Chairman
2. Secretary, DLSA, Cachar, Silchar----- Member
3. Sri Moni Chayan Das, Ld. A.P.P.----- Member

**MONITORING COMMITTEE , JORHAT**

1. District & Sessions Judge----- Chairman
2. Secretary, DLSA, Jorhat----- Member
3. Sri Ramapad Dhar, Advocate, Dist. Bar----- Member

**MONITORING COMMITTEE , KARIMGANJ**

1. District & Sessions Judge----- Chairman
2. Secretary, DLSA, Karimganj----- Member
3. Sri Tushar Kanti Das, Advocate, Dist. Bar----- Member

**MONITORING COMMITTEE , HAILAKANDI**

1. District & Sessions Judge----- Chairman
2. Secretary, DLSA, Hailakandi----- Member
3. Sri Jamir Uddin Laskar, Advocate, Dist. Bar----- Member

**MONITORING COMMITTEE , NALBARI**

1. District & Sessions Judge----- Chairman
2. Secretary, DLSA, Nalbari----- Member
3. Sri Dwijendra Narayan Deka, Advocate, Dist. Bar----- Member

**MONITORING COMMITTEE , SONITPUR**

1. District & Sessions Judge----- Chairman
2. Secretary, DLSA, Sonitpur----- Member
3. Sri Biren Bora, Advocate, Dist. Bar----- Member

**MONITORING COMMITTEE , NAGAON**

1. District & Sessions Judge----- Chairman
2. Secretary, DLSA, Nagaon----- Member
3. Sri Santaram Hazarika, Advocate, Dist. Bar----- Member

**MONITORING COMMITTEE , DIBRUGARH**

1. District & Sessions Judge----- Chairman
2. Secretary, DLSA, Dibrugarh----- Member
3. Sri Arup Kumar Phukan, Advocate, Dist. Bar----- Member

**MONITORING COMMITTEE , BONGAIGAON**

1. District & Sessions Judge----- Chairman
2. Secretary, DLSA, Bongaigaon----- Member
3. Sri Pulak Sarma, Advocate, Dist. Bar----- Member

**MONITORING COMMITTEE , DHEMAJI**

1. District & Sessions Judge----- Chairman
2. Secretary, DLSA, Dhemaji----- Member
3. Sri Keshab Ch. Sonowal, Advocate, Dist. Bar----- Member

**MONITORING COMMITTEE , GOALPARA**

1. District & Sessions Judge----- Chairman
2. Secretary, DLSA, Goalpara----- Member
3. Sri Prakash ch. Das , Advocate, Dist. Bar----- Member

**MONITORING COMMITTEE , LAKHIMPUR**

1. District & Sessions Judge----- Chairman
2. Secretary, DLSA, Lakhimpur----- Member
3. Sri J. Gogoi, Ld. P.P.----- Member

**MONITORING COMMITTEE , SIVSAGAR**

1. District & Sessions Judge----- Chairman
2. Secretary, DLSA, Sivsagar ----- Member
3. Sri Sachin Saikia, Legal practitioner, local Bar ----- Member

### MONITORING COMMITTEE , KAMRUP

1. District & Sessions Judge----- Chairman
2. Secretary, DLSA, Kamrup ----- Member
3. Sri Harekrishna Deka, Public Prosecutor, Kamrup(M) --- Member

### MONITORING COMMITTEE , UDALGURI

1. District & Sessions Judge----- Chairman
2. Secretary, DLSA, Udalguri----- Member
3. Deputy Commissioner, Udalguri ----- Member
4. Superintendent of Police, Udalguri ----- Member

### MONITORING COMMITTEE , GOLAGHAT

1. District & Sessions Judge----- Chairman
2. Secretary, DLSA, Golaghat ----- Member
3. Sri Premadhar Bora, Advocate, ----- Member  
Golaghat Bar Association.

### MONITORING COMMITTEE , DARRANG

1. District & Sessions Judge----- Chairman
2. Secretary, DLSA, Darrang ----- Member
3. Sri Jayanta Deka, Advocate, ----- Member  
Mangaldai Bar Association.

### MONITORING COMMITTEE , DHUBRI

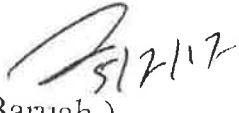
1. District & Sessions Judge----- Chairman
2. Secretary, DLSA, Dhubri ----- Member
3. Sri N. I. Chudhury, Advocate, ----- Member  
Dhubri Bar Association.

### MONITORING COMMITTEE , TINSUKIA

1. District & Sessions Judge----- Chairman
2. Secretary, DLSA, Tinsukia ----- Member
3. Sri Pathik Dev, Advocate, ----- Member  
Tinsukia Bar Association.

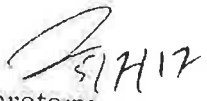
### MONITORING COMMITTEE , BARPETA

1. District & Sessions Judge----- Chairman
2. Secretary, DLSA, Barpeta ----- Member
3. Makibur Rahman, Advocate, ----- Member  
Barpeta Bar Association.

  
( Gautam Baruah )  
Member secretary  
Assam State Legal Services Authority

Copy to :-

1. The National Legal Services Authority, New Delhi, for information.
2. The Private Secretary to the Hon'ble Executive Chairman, Assam State Legal Services Authority for His Lordship kind information.
3. The Chairman, District Legal Services Authorities, Assam for Information.
4. The Chairman, Taluk Legal Services Committees, Assam for Information.
5. Office File.

  
Member secretary  
Assam State Legal Services Authority